

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/614/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti S. Begum,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 24th January, 2018.


Sub: **Casual Leave, Resticted Holiday and headquarter leave permission.**

Ref:- Your letters No. DJNB/113 and No. DJNB/122, dated 18.01.2018.

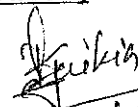
Madam,

With reference to the above, I am directed to inform you that your prayer for Restricted Holiday on 17.01.2018 and Casual Leave on 24.01.2018 along with permission to leave headquarter from the evening of 20.01.2018 till the morning of 25.01.2018 has been granted/~~rejected~~.

Yours faithfully,

 24.1.18.

JOINT REGISTRAR (VIGILANCE)


23/01/18